

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 4
05/241-242/PB/2019

IN THE MATTER OF:

Amit Gupta	...	Applicant / Petitioner
Vs		
Skyscraper Buildcon Pvt Ltd.	...	Respondent

Under Section 241-242

Order delivered on 14.01.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENTS:

For the Petitioner: Mr. Devendra Singh, Advocate along with petitioner

ORDER

Petition mentioned.

Notice of the petition.

Status quo with regard to share holding as on today and the board of director be maintained. Inspection of the record as per the provisions of the Companies Act, is permitted.

Process dasti.

List on 01.02.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)